(ii) COVERAGE OF NEWS BY ALL-INDIA RADIO AND DOORDARSHAN ABOUT AGRICULTURAL WORKERS' DEMONSTRATION AND RALLY AT NEW DELHI ON 20TH MARCH, 1979.

SHRI P. K. KODIYAN (Adoor): Sir, under rule 377, I wish to make the following statement:—

I wish to draw the attention of the House to the shabby and discriminatory manner in which the All India Radio and Doordarshan had treated the massive demonstration of agricultural workers in Delhi organised by Bharatiya Khet Mazdoor Union on 20-3-1979 in the news bulletins on that day. All the national newspapers published from Delhi had carried reports about the demonstration and rally at Boat Club with pictures and photographs. The demonstration was organised in a disciplined and orderly manner.

The agricultural workers, harijans, adivasis and other sections of the rural poor belonging to all castes, creed and religions had participated in the massive demonstration. They had come from all parts of the country to voice their grievances and demands before Parliament. Their representatives met you, Sir, on that day and they submitted a petition to you which contained their main demands.

This massive demonstration of the agricultural workers was an event of national significance. This was the first time that agricultural workers, harijans, adivasis and other sections of the rural poor had undertaken a march to the national capital to present their grievances before Parliament. This showed a new awakening among the most exploited sections of our people and a new awareness among them of their rights.

All right thinking people would welcome this new awakening among the rural poor, because it augurs well for the onward march of our country, for the development of the national economy and particularly the development of agriculture. But this great event of national importance was almost blacked out by AIR and Doordarshan. AIR gave the news about this demonstration and rally as a last item of the bulletin with hardly one or two sentences. But the performance of Doordarshan was even worse. At the fag end of the bulletin it mentioned about the agricultural workers' demonstration in a few words and showed some pictures. The pictures shown were those of a few men cut off from the main body of the demonstration. They did neither show the leaders marching in front of the demonstration, nor the main body of the demonstration. No picture of the rally was shown.

I wish to contrast this performance of AIR and Doordarshan with their performance in covering the RSS rally held in Delhi on 6-3-79. Not only more time was devoted to the RSS rally by AIR and Doordarshan, but Doordarshan also tried to show the full rally, including the physical display of lathi-wielding young boys, as well as the leaders who participated in the rally.

I record my strong protest against this blantantly pro-RSS attitude of AIR and Doordarshan and the shabby, discriminatory and almost insulting way these two premier mass media of our country had treated the first ever massive demonstration and rally of the rural poor in the capital and request the Government to ensure free, impartial and objective reporting of national events in future.

(iii) DEMAND: OF MILL WORKERS OF THE MARATHWADA DIVISION OF NATIONAL TEXTILE CORPORATION

श्री केशवराव धोंडगे (नांदेड़): सदर साहब, महाराष्ट्र राज्य के मराठवाड़ा विभाग में औरंगाबाद और नांदेड़ के टैक्सटाइल मिल्स सहकारी सूत गिरनी, वाझेगांव, टैक्सकाम, घनेगांव के हजारों मजदूरों के साथ जो ना-इन्साफ़ी हो रही है, उस लोकमहत्व के प्रश्न को आपकी अनुमति से यहां पर उपस्थित कर के मैं इन्साफ़ की मांग कर रहा हूं।

[श्री केशवराव धोंडगे]

नांदेड़ टैक्सटाइल मिल और औरंगाबाद की टैक्सटाइल मिल्स 1974 से नेशनल टैक्सटाइल कार्पोरेशन के अधीन काम कर रही हैं। बेसिक वेजेज और महंगाई भत्ता (डीयरनेस एलाउन्स) इन मिलों के मजदूरों को महाराष्ट्र के दूसरे विभाग के मजदूरों के मुकाबले बहुत ही कम मिलता है। न्यूट्रेलाइजेशन आफ डीयरनेस नांदेड़ और औरंगाबाद मिल्स में सिर्फ 38 परसेंट मिलता है, जब कि महाराष्ट्र की दूसरी मिलों में 75 परसेन्ट मिलता है। इस डियरनेस एलाउन्स के कम मिलने की वजह से हजारों मजदूरों की तनख्वाह पर और उन के दैन दिन जीवन-मान पर बहुत ही बुरा असर पड़ रहा है। इन मजदूरों में भुखमरी की नौबत आ रही है। मंहगाई भत्ते के फर्क के कारण नांदेड़ और औरंगाबाद के मिल मजदूरों को अमलनेर, नागपुर और शोलापुर के मुकाबले दर-माह हर मजदूर को 150 रुपये से 160 रुपये कम पड़ता है। हर माह इतना नुक्सान मराठवाड़ा विभाग के इन मिल मजदूरों को होता है। यह इन मजदूरों के साथ खुल्लम-खुल्ला अन्याय है। इस बारे में एक ही राज्य में समान नीति नहीं है। बाजारों में बढ़ती हुई कीमतों को देखते हुए इन मजदूरों को कम से कम महंगाई भत्ता देकर उन पर जुल्म हो रहा है। इसलिये इन नांदेड़ और औरंगाबाद के मिल मजदूरों का महंगाई भत्ता महाराष्ट्र के दूसरे विभाग के मिल मजदूरों के बराबर लाना बहुत जरूरी है।

अपनी न्यायोचित मांग के लिये नांदेड़ के 6000 मिल मजदूरों ने संघर्ष शुरू किया है। 16 फरवरी, 1979 से मिल मजदूरों ने हर शिफ्ट में एक घंटा "टूल डाउन" सत्याग्रह आन्दोलन शुरू कर के इन्साफ की मांग की है। 1978 के नवम्बर में नान्देड़ के 3000 मजदूरों ने अपनी मांग दस्तखत कर के शासन के पास भेजी थी। 26 जनवरी, 1979 को एक विशाल मोर्चा निकाला और अब उन्होंने "टूल-डाउन" सत्याग्रह आन्दोलन शुरू किया है। महाराष्ट्र राज्य के मजदूर मंत्री जी ने मजदूरों की मांग को वाजब मानकर नैशनल टैक्सटाइल कार्पोरेशन को इस बारे में फैसला करने के लिये कहा था। यह मसला महाराष्ट्र विधान सभा में भी ध्यान आकर्षण प्रस्ताव द्वारा उठाया गया है।

केन्द्रीय उद्योग मंत्री जी को भी 13-3-1979 को निवेदन भेज कर महाराष्ट्र के विधान सभा सदस्यों ने इन्साफ की मांग की है।

शोलापुर मिल मजदूरों और अमलनेर के कुछ मिल मजदूरों को जैसा महंगाई भत्ते के बारे में इन्साफ दिया गया है, वैसा ही इन्साफ नांदेड़ और औरंगाबाद के मिल मजदूरों और नांदेड़ सहकारी सूत मिल, मालेगांव और टैक्सकाम, धर्माबाद के हजारों कामगारों को भी इन्साफ देना जरूरी है।

केन्द्रीय उद्योग मंत्री और मजदूर मंत्री की तरफ से मन्जूरी मिले बगैर इन मजदूरों को इन्साफ नहीं मिलेगा और केन्द्र शासन के आदेश के बिना नैशनल टैक्सटाइल कार्पोरेशन भी मराठवाड़ा विभाग के इन मजदूरों को इन्साफ नहीं देंगे। मजदूरों में तीव्र असन्तोष फैलता जा रहा है। यह मेरे खुद के निर्वाचन क्षेत्र के हजारों मजदूरों का महत्वपूर्ण सवाल है। मैं माननीय उद्योग मंत्री और मजदूर मंत्री जी से इन मजदूरों को इन्साफ देकर मजदूरों का आन्दोलन समाप्त करा कर मराठवाड़ा विभाग को न्याय देने की मांग करता हूं। जय शान्ति।

(iv) Reported inadequate supply of electricity, kerosene and coal in West Bengal

SHRI RAJ KRISHNA DAWN (Burdwan): Because of inadequate supply of quality coal required for generation of electricity, the supply of elec. tric energy has reached an explosive stage in the State of West Bengal. Moreover, there is no kersosene oil in the village and urban areas resulting in tremendous difficulties for even the examinees who are the future assets of our country to prepare their lessons. The State of West Bengal has been plunged into complete darkness. The State Government has already sent an S. O. S. for the speedy supply of kerosene, coal and wagons to save the State from the present catostrophe. but it appears that no action has yet been taken by the appropriate authorities.

Power cannot be generated by the thermal power stations for want of coal, although there is sufficient stock of coal at the pitheads. The coal cannot be moved from the pitheads to the power generating stations as the railways are not supplying adequate number of wagons due to heavy